

# United Nations Nations Unies

HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

REFERENCE: SCA/2/10(16)

**[COPY – ORIGINAL WILL BE  
FORWARDED TO PERMANENT  
MISSIONS TO THE UNITED  
NATIONS IN NEW YORK]**

The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives/Observers to the United Nations and wishes to convey the following:

On **9 July 2010**, the Committee approved the deletion of the entries specified below from its Consolidated List. The Committee approved these de-listings following its review of the names, as called for in paragraph 25 of Security Council resolution 1822 (2008). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

## **Removed from Al-Qaida entities Section D**

**QE.A.17.01. Name:** AL-NUR HONEY PRESS SHOPS

**A.k.a.:** Al-Nur Honey Center **F.k.a.:** na **Address:** Sanaa, Yemen **Listed on:** 17 Oct. 2001 (amended on 25 Jul. 2006) **Other information:** Established by Mohamed Mohamed A-Hamati from Hufash district, El Mahweet Governorate, Yemen

**QE.A.18.01. Name:** AL-SHIFA, HONEY PRESS FOR INDUSTRY AND COMMERCE

**A.k.a.:** na **F.k.a.:** na **Address:** a) P.O. Box 8089, Al-Hasabah, Sanaa, Yemen b) By The Shrine Next To The Gas Station, Jamal Street, Ta'iz, Yemen c) Al- Arudh Square, Khur Maksar, Aden, Yemen d) Al-Nasr Street, Doha, Qatar **Listed on:** 17 Oct. 2001 **Other information:** na

The names of individuals and entities removed from the Consolidated List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

Pursuant to paragraph 25 of Security Council resolution 1822 (2008), the Committee is conducting a review of names on the Consolidated List, with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (25 June 2010), the Committee has concluded its review of the following names:

- Al-Haramain: The Netherlands Branch (QE.A.114.04.) – review concluded on 28 June 2010
- International Islamic Relief Organization, Philippines, Branch Offices (QE.I.126.06.) – review concluded on 28 June 2010
- International Islamic Relief Organization, Indonesia, Branch Office (QE.I.127.06.) – review concluded on 28 June 2010
- Nedal Mahmoud Saleh (QI.S.105.03.) – review concluded on 7 July 2010
- Ali Ahmed Nur Jim'ale (QI.J.41.01.) – review concluded on 7 July 2010
- Salim Ahmad Salim Hamdan (QI.H.3.03.) – review concluded on 8 July 2010
- Mohammad Hamdi Mohammad Sadiq Al-Ahdal (QI.A.20.01.) – review concluded on 8 July 2010

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the thirteenth update of the List in 2010.

9 July 2010